

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd.

.... Applicant/petitioner

Vs.

Sunar Jewels Pvt Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 22.10.2020


Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

ORDER

Renotified to 27.11.2020.


(Madhu Narula)
Court Officer

22.10.2020
Aarti